

[English]

**Increase in Mess Security Charges in JNU**

5606. SHRI CHANDRESH PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the amount of Mess Security and Mess Advance has been increased in Jawahar Lal Nehru University;

(b) if so, the details thereof and the reason therefor;

(c) whether the Students' Union of Jawahar Lal Nehru University has severely opposed the move; and

(d) if so, the details thereof and the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) The information is being collected and shall be laid on the Table of the House.

**Rashtriya Samajik Arthsahay Yojana**

5607. SHRIMATI VASUNDHARA RAJE :  
KUMARI SUSHILA TIRIYA :  
SHRI RAMACHANDRA REDDY :  
SHRI SULTAN SALAHUDDIN OWAISI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether Prime Minister had announced a Prime Minister's Rashtriya Samajik Arthsahay Yojana on August, 1995;

(b) if so, the details thereof;

(c) the total funds provided by the Union Government to various State Governments under this Scheme;

(d) whether the scheme has not been implemented by all the State Governments; and

(e) if so, the details thereof and the time by which this scheme is likely to be implemented in all the States ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) On 28th July, 1995, the Prime Minister had announced the National Social Assistance Programme which came into effect from 15th August, 1995.

(b) The NSAP has three components; these are :-

I. National Old Age Pension Scheme (NOAPS);

II. National Family Benefit Scheme (NFBS);

III. National Maternity Benefit Scheme (NMBS).

The specific conditions for each component are as follows :

I. NOAPS : Central Assistance under the National Old Age Pension is available subject to the following conditions :

1) The age of the applicant (male/female) shall be 66 years or more.

2) The applicant must be destitute in the sense of having little or no regular means of subsistence from his/her own sources of income or through financial support from family members or other sources. If the criteria adopted by State/UT Governments to determine destitution prior to the introduction of NDAPC are more liberal than those prescribed by the Central Government, the State/UT Government are free to adopt them.

3) the amount of Old Age Pension shall be Rs. 75/- per month.

4) The total number of old age pensions should not exceed the numerical ceiling prescribed for States/UTs.

II. NFBS : Central Assistance under the National Family Benefit Scheme is available to households below the poverty line in the event of death of the primary breadwinner in the bereaved family subject to the following conditions :

1) the primary breadwinner is the member of the household whose earnings contribute the largest proportion to the total household income.

2) The death of such primary breadwinner should have occurred while he or she in the age group 18 to 64 years i.e. more than 18 years of age and less than 65 years of age.

3) The bereaved household qualifies as one below the poverty line according to the criteria prescribed by the Government of India.

4) Rs. 5000/- in the case of death due to natural causes and Rs. 10,000/- in the case of death